#### **TELECOM REGULATORY AUTHORITY OF INDIA**







# **OCTOBER 2022**



हिन्दी पखवाड़ा 2022 एवं पुरस्कार वितरण समारोह का आयोजन 21 अक्टूबर 2022 को डॉ. पी.डी. वाघेला अध्यक्ष ट्राई की अध्यक्षता में सम्पन्न हुआ (Hindi Pakhwada 2022 and award distribution function was organized on 21st October 2022 under the chairmanship of Dr. P.D. Vaghela, Chairman, TRAI)

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### **Recommendations**

#### TRAI's Response to back reference dated 02<sup>nd</sup> August 2022 received from DoT on TRAI's Recommendations on "Enabling Unbundling of Different Layers Through Differential Licensing"

Department of Telecommunications (DoT) through their letter dated 02<sup>nd</sup> August 2022 informed that after detailed deliberations on TRAI's recommendations dated 19<sup>th</sup> August 2021 on 'Enabling Unbundling of Different Layers Through Differential Licensing', the Government has come to a prima facie conclusion that there may not be market demand for separate Access Network Provider (ANP) License. DoT has further intimated that the recommendations of TRAI on "Enhancement of Scope of Infrastructure Provider Category-I Registration" having similar facets are also being examined in DoT.

DoT, therefore, has informed that the TRAI recommendations on "Enabling Unbundling of Different Layers Through Differential Licensing" may not be accepted. In view of above, DoT has as per relevant Section of the TRAI Act, referred back the TRAI's recommendations on 'Enabling Unbundling of Different Layers Through Differential Licensing' for reconsideration.

After examination, TRAI has finalized its response to the back reference and sent them to DoT on 06<sup>th</sup> September 2022.

https://trai.gov.in/sites/default/files/Response\_06092022.pdf

# TRAI has issued Recommendations on "Market Structure/Competition in Cable TV services" on 7<sup>th</sup> September 2022:

TRAI has issued Recommendations on "Market Structure/Competition in Cable TV services" on 7<sup>th</sup> September 2022.

The salient features of the recommendations are:

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In view of sufficient competition in the cable television distribution sector at present, the Authority recommends that there is no need to introduce any additional regulations or take any corrective measures to enhance the level of competition in cable TV distribution sector. However, developments may be monitored, and intervention as felt necessary shall be considered at appropriate time.

The Authority recommends that the Government may take suitable measures to facilitate and promote sharing of cable infrastructure by Local cable operator with Telecom Service Providers to enable last mile for provision of broadband services. The Government may issue necessary amendments to existing rules/ guidelines, to enable use of last mile infrastructure created by cable operator by TSPs for promoting broadband connections.

The Government may amend the rules under the Cable Television Networks (Regulation), Act 1995 to explicitly indicate the following:

"Cable operators may strive to provide last mile access to Access service providers/Internet Service Providers in a fair, transparent and nondiscriminatory manner for proliferation of broadband services."



https://trai.gov.in/sites/default/files/Recommendation\_07092022\_0.pdf

#### **Consultations**

Draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fourth Amendment) Regulations, 2022 dated 9<sup>th</sup> September 2022 for consultation

The Telecom Regulatory Authority of India (TRAI) had issued Draft Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) (Fourth Amendment) Regulations, 2022. This draft regulation deals with specifications for DRM systems.

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DRM is a systematic approach to copyright protection for digital media. The purpose of DRM is to prevent unauthorized redistribution of digital media and restrict the ways consumers can copy content they've purchased. DRM products were developed in response to the rapid increase in online piracy of commercially marketed material, which proliferated through the widespread use of peer-to peer file exchange programs. Typically, DRM is implemented by embedding code that prevents copying, specifies a time period in which the content can be accessed or limits the number of devices the media can be installed on.

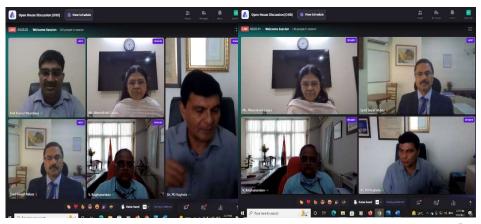
The Authority felt that on the issue related to "System Requirements for Digital Right Management System", extensive deliberations with industry stakeholders is required. Accordingly, the Authority constituted a committee comprising of industry stakeholders to prepare and submit the draft to the Authority.

After extensive deliberations, the committee submitted a report on "System requirement for Digital Right Management (DRM)" to be included in Schedule III of the Interconnection Regulation to the Authority. By taking into account of the report, the draft amendment has been issued for public consultation.

#### https://trai.gov.in/sites/default/files/CP\_09092022.pdf

### **Open House Discussion**

TRAI conducted an Open House Discussion (OHD) on consultation paper on "Issues related to New Regulatory Framework for Broadcasting and Cable services" on 8<sup>th</sup> September 2022.



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#### **EVENTS**

TRAI's Centre of Studies & Research organized a Workshop on Metaverse on 12<sup>th</sup> September 2022 with support from Nishith Desai Associates Leading experts from Meta discussed the aspects of Metaverse that require policy & Regulatory awareness to build an enabling ecosystem.



Interaction of the Authority with the officer trainees of Indian Telecom Service (ITS) batch 2019 & 2020 and Indian Radio Regulatory Service (IRRS) batch-2020 on 15<sup>th</sup> Sept 2022.



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## **Telecom Subscriptions**

Particulars	Wireless	Wireline	Total
Urban Telephone subscribers (Millions)	627.09	23.98	651.07
Rural Telephone subscribers (Millions)	522.02	1.99	524.01
Total Telephone subscribers (Millions)	1149.11	25.97	1175.08
Overall Tele-density (%)	83.27	1.88	85.15
Share of Urban Subscription (%)	54.57	92.35	55.41
Share of Rural Subscription (%)	45.43	7.65	44.59
No. of Broadband Subscribers (Millions)	783.57	30.37	813.94

#### <u>Telecom Subscription Data as on 31<sup>st</sup> August 2022:</u>

Active wireless subscribers on the date of Peak VLR in August 2022 were 1013.46 million.

In August 2022, 13.35 million subscriber requests were made for MNP. By the end of August 2022, a total of 736.14 million consumers have availed the MNP facility since its implementation.

### Miscellaneous

# Panel of Auditors (Updated List) to carry out the audit of Digital Addressable Systems (DAS) dated 16<sup>th</sup> September 2022.

TRAI released an updated list of the panel of auditors to carry out digital addressable systems from time to time. In this context, TRAI released the updated list for panel of auditors on 16<sup>th</sup> September 2022.

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## **Consumer Outreach Programmes**

Special Consumer Outreach Programmes/Consumer Outreach Programmes conducted for different sections of the society are as under:

S. No.	Place	Date
1	Ramgarh (Jharkhand)	2 <sup>nd</sup> September 2022
2	Bengaluru (Karnataka)	2 <sup>nd</sup> September 2022
3	Bhopal (Madhya Pradesh)	7 <sup>th</sup> September 2022
4	Balasinor, Mahisagar (Gujarat)	12 <sup>th</sup> September 2022
5	Jhansi (Uttar Pradesh)	14 <sup>th</sup> September 2022
6	Ratnagiri (Maharashtra)	22 <sup>nd</sup> September 2022
7	Coimbatore (Tamil Nadu)	23 <sup>rd</sup> September 2022
8	Amingaon, Guwahati (Assam)	27 <sup>th</sup> September 2022
9	Ahmednagar (Maharashtra)	30 <sup>th</sup> September 2022

## PHOTO GALLERY



Consumer Outreach Program on 2<sup>nd</sup> September 2022 at Bengaluru (Karnataka) by Regional Office, Bangalore

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Special Consumer Outreach Program organized at Bhopal (Madhya Pradesh) on 7<sup>th</sup> September 2022 focusing on women participants by Regional Office, Bhopal



Consumer Outreach Program at Balasinor, Mahisagar, Gujarat on 12<sup>th</sup> September 2022 by Regional Office, Jaipur

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Consumer Outreach Program at Jhansi, Uttar Pradesh on 14<sup>th</sup> September 2022 by Regional Office, Bhopal



Special Consumer Outreach Program organized at Ratnagiri, Maharashtra held on 22<sup>nd</sup> September 2022 specially Anganwadi sevikas by Regional Office, Bangaluru

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Secretary, TRAI, New Delhi was addressed at the Special Consumer Outreach Programme for farmers & agricultural students at Tamil Nadu Agricultural University (TNAU), Coimbatore (Tamil Nadu) on 23<sup>rd</sup> September 2022



Consumer Outreach Program at Amingaon, Guwahati (Assam) held on 27<sup>th</sup> September 2022 by Regional Office, Kolkata

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Consumer Outreach Program at Ahmednagar (Maharashtra) held on 30<sup>th</sup> September 2022 by Regional Office, Bangaluru

> Full details of the Directions/Orders/Consultation Paper/Report, Subscription Data, etc mentioned in this newsletter are available on TRAI website <u>www.trai.gov.in</u> Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, (Old Minto Road), New Delhi-110 002. We are also on Facebook! Join us! <u>https://www.facebook.com/TRAI/</u>

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